

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**APPLICATION NO. 112 OF 2020 (SZ)**

**BETWEEN**

Tribunal on its own Motion SUO MOTU

... Applicant

**And**

The Principal secretary to Government and Others.

... Respondents

**PRESENT STATUS CUM PROGRESS REPORT FILED BY THE 6<sup>th</sup>  
RESPONDENT**

Dated at Chennai on this the 11<sup>th</sup> day of September, 2021.

E-Filing No. :

Date : 11.09.2021



**M/s. ABDUL SALEEM**

**S.SARAVANAN**

**COUNSEL FOR THE 6<sup>th</sup> RESPONDENT**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**APPLICATION NO. 112 OF 2020 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU  
Based on the News Item in Tamil Newspaper  
Dinamalar Chennai Edition dated 13.07.2020,  
"Delay in starting the Cultivation due to  
non-maintenance of Uyyakondan Canal".

...Applicant(s)

Versus

1. The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai - 600 009.
2. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600 009.
3. Engineer in Chief (Water Resources Organization)  
and Chief Engineer (General)  
Public Works Department,  
Chepauk, Chennai - 600 005.
4. The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu - 600 032.
5. The District Collector,  
Tiruchirappalli District,  
District Collector Office, Thiruchirappalli - 620 001.
6. Tiruchirappalli City Municipal Corporation,  
Rep. by its Commissioner,  
58, Bharathidasan Salai,  
Opp. Champion School Cantonment,  
Tiruchirappalli 620 001.

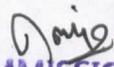
...Respondent(s)

  
**COMMISSIONER**  
 Tiruchirappalli City Corporation

**PRESENT STATUS CUM PROGRESS REPORT  
SUBMITTED BY THE 6<sup>TH</sup> RESPONDENT**

I, P.M.N.Mujibur Rahuman, Son of P.M.Nina Mohamed, Muslim, aged about 49 years, presently holding the post of the Commissioner/Special Officer, Trichy Corporation, do hereby solemnly affirm and sincerely state as follows:-

1. I state that I am the Commissioner of Tiruchirapalli Corporation, the 6<sup>th</sup> Respondent herein and as such I am well acquainted with the facts of the case from available records.
2. I humbly submit that this Hon'ble National Green Tribunal has taken cognizance Suo-Motu based on a news item published in the Tamil daily "Dinamalar - Chennai Edition" dated 13.07.2020 under the heading **"Delay in starting the Cultivation due to non-maintenance of Uyyakondan Canal"** and registered a case in Original Application No. 112 of 2020 (SZ).
3. I humbly submit that this Hon'ble Tribunal in its order dated 24.07.2020 has admitted the above case and appointed a Joint Committee to inspect the area in question and submit a factual and action taken report.
4. I humbly submit that in compliance of the direction of this Hon'ble Tribunal, a Joint committee has been constituted in its meeting held on 04.09.2020 with the following committee members:
  - i. Revenue Divisional officer, Trichy,
  - ii. Superintending Engineer, PWD/WRD, Middle Cauvery Basin Circle, Trichy,
  - iii. District Environmental Engineer, TNPCB, Trichy, and
  - iv. City Engineer, Tiruchirapalli City Corporation

  
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Tiruchirappalli City Corporation

5. I humbly submit that the Joint Committee has conducted a joint inspection on 05.09.2020 and 08.09.2020 and filed its report before this Hon'ble Tribunal. This Respondent is also a member of the Joint Committee, had submitted the present status of the projects which are under progress along with necessary documents, to the members of the Joint Committee and the same was also a part of the Report. The Hon'ble Tribunal on 24.03.2021, had directed this Respondent to file a further action taken cum progress report and the same is being filed herein in compliance of the said direction.

6. I humbly submit that the Report submitted by the Joint Committee and the Status Report filed by this Respondent, may be treated as part and parcel of this Progress cum Status Report.

7. I respectfully submit that the Uyyakondan canal was built by the Great King Raja Raja Chozhan for the purpose of irrigation of 32742 acres including 36 no's of Tanks indirectly in Tiruchirapalli and Thanjavur District. The Canal is taking off from the River Cauvery with an open head at 171 KM from Mettur reservoir on the right side of river Cauvery. The actual head is situated at Pettavaithalai village in Srirangam Taluk. It has got a long length of leading canal running along the right margin of Cauvery and at km 2.83 and the head sluice was constructed in the year 1932. The main canal runs for a length of 70 km and tails into Valavanthankottai tank situated in Valavanthankottai village in Trichy Taluk. The Uyyakondan canal from LS 16/4 to 21/4 miles (26.54 Km to 34.59km) runs within the limit of Tiruchirapalli City Corporation.

8. I humbly submit that in the year 1937 a new extension canal was formed from Valavanthankottai to Santhan Eri covering a length of 7 miles 6 furlongs and 480 feet. This extension canal was intended to supply 13 rain fed tanks, 1 in Trichy District and 12 in Tanjore District. Subsequent to the above in the year 1951 a second extension canal was sanctioned and executed for a length of 1 mile and 2 furlong Santhan Eri to Sayakudi Eri and the III<sup>rd</sup> Extension Canal for a length of 1 mile and 1 furlong from Sayakudi Eri to Serandi Eri.

*A.M.S.*  
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Tiruchirappalli City Corporation

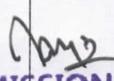
9. I humbly submit that when the South Bank Canal was excavated and Kattalai Bed Regulator was constructed in the year 1934 - 1935; all korambu canals below Kattalai Bed Regulator upto Uyyakondan head from Pettavaithalai in Srirangam Taluk on the right side of Cauvery has been shifted to South Bank Canal and the required supply to Uyyakondan was drawn at head in South Bank Canal and let down at the tail drop in South Bank Canal into Kulithalai Kattuvari which joins with the leading canal of Uyyakondan just above the head sluice a surplus escape was also constructed to facilitate letting out into Cauvery.

10. I humbly submit that Uyyakondan Channel runs admittedly 8 Km within the limits of Tiruchirappalli City Corporation comprising of K-Abishekapuram Zone, Ponmalai Zone and Ariyamangalam Zone.

11. I humbly submit that presently, under AMRUT Phase II UGSS Project, UGD works are being executed and are at the stage of completion, in the areas falling under Ponmalai zone which includes Lawsons Road, Near Ayyappan Temple, Kasthuri Puram and in the areas falling under Ariyamangalam zone which include Jothi Nagar, Ammakulam, Lakshmi puram, Shrinivas Nagar, Ganapathy Nagar, Kamaraj Nagar and Raja Colony. The following is the detailed present status of the works being executed :-

**UGSS under AMRUT - Phase II - Package I and II**

Sl. No.	Location	Man Holes (Nos)			SEWER LINE (in M)			REMARKS
		BOQ	Completed	Balance	BOQ	Completed	Balance	
	Phase II - Pack-I							
1	Jothi Nagar (SPS II)	103	84	19	1585	1250	335	The works were delayed for want of NOC from ADB (Asian Development Bank) to carryout excavation by control blasting in Hard rock areas , as these areas are encountered with Hard rock. Now the
2	Lakshmi puram ( SPS II)	54	31	23	1265	540	725	

  
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								NOC from ADB was received on 28.05.2021 and the works are in progress and the works will be completed by 30.05.2022
3	Ammakulam ( SPS I)	66	45	21	1940	883	1057	
4	Srinivasa Nagar ( SPS I)	48	35	13	1300	845	455	
5	Ganapathi Nagar ( SPS I)	29	29	0	783	710	73	
6	Kamarajar Nagar ( SPS III)	98	77	21	2390	1836	554	
	Phase II - Pack-II							
1	Raja colony	113	113	-	2952	2952	-	The works are completed and under trial run and will be ready for connection by 15.09.2021

**12.** I submit that once the present project is completed on 30.05.2022, the untreated sewage being let out from the 10 areas into the canal, will be stopped effectively and prevented completely.

**13.** I submit that the detailed present status of the AMRUT PHASE II UGSS project, is as follows :-

S No.	Details of the Project	Work to be completed as per contract	Work completed as on 09.09.2021	Pending work
1	Length of Sewer Main ( K.M)	312.21	216.698	95.512

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**COMMISSIONER**  
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2	Length of Pumping Main (K.m)	24	15.935	8.065
3	Manhole(Nos)	12109	9595	2514
4	Pumping Station (Nos)	05	2 works completed. 3 works ongoing	-
5	Lifting Station (Nos)	24	3 works completed. 19 works are ongoing.	2 nos to be taken up
6	Household Connections (Nos )	44569	25883	18686
7	Sewage Treatment Plant - Keelkalkandarkottai	1	1	1

**14.** I submit that the above mentioned works are scheduled to be completed by 30.07.2022 and brought into complete operation immediately thereupon. I further submit that as on date, Rs. 153.92 crores have been expended for the said project.

**15.** I submit that in "Nithyanandapuram", all the underground sewage work is completed in all the houses in the said area and as such, all the sewage being let out in the said area has been stopped and prevented completely.

**16.** I submit that the following are the habitations from which the sewage that was let out in the canal, has been completely blocked :-

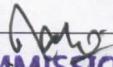
1. Ward No. 46, Femina Godown, Kumuli Thoppu.
2. Ward No. 48, Pakkali Street.
3. Nagalakshmi, 2/1 Ponvizha Nagar.
4. No. 57, Nagalakshmi, 2/1 Ponvizha Nagar.
5. Jamar Syed Mustaffa, 8/9 Ponvizha Nagar.
6. Ayesha Peevi, Ponvizhanagar.
7. Thirupathi, 9/1 Ponvizha Nagar.
8. Muhammed Ishaq, Ponvizha Nagar.
9. Vimala, 8/1 Ponvizha Nagar.
10. Muhammed Ali Jinna, 10, Ponvizha Nagar.
11. Ayesha Siddique, 6/1 Ponvizha Nagar.

12. Gunasekaran, 5, PakkaliTheru, Pandarinathapuram.
13. Renganathan, 10D, Pandarinathapuram, Pakkalitheru
14. Saraswathi, 6/26, Pandarinathapuram, Pakkalitheru.
15. Manimaran, 10D, Pandarinathapuram, Pakkalitheru.

**17.** I submit that in order to prevent the sewage being let out into the Uyyakondan Canal from the 26 areas in Azhvar Thoppu, Puthu Reddy Street, Pakkali Street, Ponvizha Nagar, Azhvar Thoppu 2<sup>nd</sup> and 3<sup>rd</sup> Street, Heber Road Opposite to Pillayar Koyil Street, Heber Road Opposite to Kavary Theatre, Canal Metu Street Opposite to Nataraj Hotel, NM Mosque, Palakkarai ROB Western and Eastern Area, Eda theru North western Area, South western area, North eastern Street, South eastern Area, Mariyam Nagar, Duraisampuram First Street, Second Street, Third Street, Fourth Street and Fifth Street, the Underground Sewerage Scheme (Core Area) under the Smart City Scheme, was sanctioned for an amount of Rs. 210.00 Crores, on 24.02.2021 and the works are being undertaken as per the work order issued on 07.05.2021. I submit that as on date, an amount of Rs. 19.56 Crores has been expended for the said project.

**18.** I submit that the following is the present status of the project, which is scheduled to be completed by 2023:

S No.	Details of the work	Work to be completed as per contract	Status of the work as per 09.09.2021.
1	Length of Sewage Main (K.M)	210.00	Ward No. 28, Uraiur Pakkupettai and Ward No. 15, Vasanth Nagar-Work ongoing in laying the lines.
2	Length of Pumping Main (K.M)	7.24	-
3	Manhole(Nos)	9098	Ward No. 58, Uraiur Pakkupettai and Ward No. 15, Vasanth Nagar - Work ongoing in laying the lines.
4	Lifting Station	07	Ward No. 50, Anna nagar and Ward no. 12, Chatham Bus Stand - Work ongoing for the lifting station.
5	No. of Household Connection	55155	-

  
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**19.** I submit that in order to prevent the sewage being let out from the Annal Gandhi Government Hospital, works are being duly undertaken with an estimated cost of Rs. 30 Lakhs from the funds of Trichy Parliamentary Constituency and Rs. 40.00 Lakhs from the fund of Member of Rajya Sabha Perambalur. I submit that in the said scheme, out of 1350 metres, 1100 metres of Sewer Lines have been laid. I submit that out of 13 Manholes to be laid, 10 have been completed. I submit that the said works will be completed on or before 30.09.2021 and brought into operation.

**20.** I further submit that for the beautification and maintenance of Uyyakondan Canal, RIVER FRONT DEVELOPMENT SCHEME, under the Smart City Scheme has been sanctioned for an estimated cost of Rs.17.56 crores and works are ongoing for the length of 2.1 K.Mof the Canal. I submit that clean pathways along the bank and a park with fences and a compound wall along with maintenance measures, have been established and work completed, in order to ensure free movement and usage of the public along the Canal.

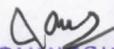
**21.** I further submit that under the Smart City Scheme, to beautify the Uyyakondan Canal, two schemes in Reach 1 for 110 metres at an estimated cost of Rs. 0.95 Lakhs and in Reach 2 for 235 Metres at an estimated cost of Rs. 0.95 Lakhs, have been sanctioned and works are ongoing. I submit that as on date Rs. 1.18 Crores have been expended for the said scheme. I further submit that this Respondent has completely prevented and ensured that garbage is not littered anywhere in the area by the Public.

**22.** I respectfully submit that this Respondent is taking earnest steps to protect the water body situated within its jurisdiction without any default and complying with the environmental rules in letter and spirit and without any default.

**23.** I respectfully submit that this Respondent will ensure compliance of any and all directions issued by this Hon'ble Tribunal.

Under the above circumstances, I humbly pray that this Hon'ble Tribunal may be pleased to record the above status report and close the present application and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Tiruchirapalli on this the 11<sup>th</sup> day of September, 2021.

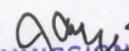
  
COMMISSIONER,  
TIRUCHIRAPALLI CITY CORPORATION.

**6<sup>TH</sup> RESPONDENT**

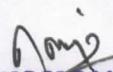
### VERIFICATION

I, P.M.N.Mujibur Rahuman, Son of P.M. Nina Mohamed, Musilim, aged about 49 years, presently holding the post of the Commissioner/Special Officer, Trichy Corporation, do hereby verify that the contents of Paragraph Nos. 1 to 23 are true to the best of my knowledge and believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Trichirapallion this the 11<sup>th</sup> day of September, 2021.

  
COMMISSIONER,  
TIRUCHIRAPALLI CITY CORPORATION.

**6<sup>TH</sup> RESPONDENT**

  
**COMMISSIONER**  
Tiruchirappalli City Corporation  
XXXXXXXXXX  
Spl.officer and Commissioner  
Tiruchiappalli City Corporation

*Signed before*  
*at 11/9/21*  
 (Sd.)  
Ms. No. 677  
1994.  
**Mrs. A.S. MEHARAJ, B.A., B.L.,**  
**ADVOCATE**  
107/45, General Bazaar Street,  
Tennur Tiruchirappalli-17.